(b) if so, whether the award has been accepted by the officer ; and

(c) the policy laid down by Government of India for acceptance of foreign awards by Defence Services Officers ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) to (c). According to existing Government orders, Government servants are not permitted to accept any foreign awards and decorations. On the request of the Embassy of the United States of America, the Government of India, after taking into account all the surrounding circumstances, agreed, as a special case, to the proposal of the Government of the United States to confer the 'Legion of Merit' on Air Chief Marshal P. C. Lal, DFC. Chief of the Air Staff of the Indian Air Force, during the course of his recent visit to the United States. Accordingly the award given by the Government of U. S. A. was accepted by the officer.

Blackmarketing in Blood in Delhi

*1078. SHRI JYOTIRMOY BOSU :
SHRI H. M. PATEL :

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government have seen news-paper reports about widespread black-marketing in blood in Delhi ; and

(b) if so, the steps taken in this regard ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : (a) Yes.

(b) So far as Central Govt. hospitals in Delhi are concerned, they have their own Blood Banks and are able to meet the demands in full out of their own stocks. Professional donors of blood are paid directly at the prescribed rates and no donor whose health is below par in any respect is accepted as a donor.

बंगला देश में हिंदुओं के संहार के संबंध में श्री टोबी० एफ० एच० जेस्सेल द्वारा दिया गया वक्तव्य

*1079. **श्री फूलचंद वर्मा** : क्या विदेश मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 27 जून, 1971 के दैनिक समाचार पत्र "हिन्दुस्तान" में प्रकाशित इस समाचार की ओर दिलाया गया है कि ब्रिटेन की संसद् के कन्जरवेटिव सदस्य श्री टोबी एफ० एच० जेस्सेल ने कहा है "कि मैंने ऐसे पर्याप्त प्रमाण एकत्र किये हैं कि बंगला देश में अब भी प्रतिदिन हिन्दुओं का बहुत बड़ी संख्या में संहार किया जा रहा है" ; और

(ख) यदि हां, तो इसके प्रति सरकार की क्या प्रतिक्रिया है ?

विदेश मंत्री (श्री स्वर्ण सिंह) : (क) जी हां। यह समाचार 29 जून के 'हिन्दुस्तान' में प्रकाशित हुआ था।

(ख) यह वक्तव्य हमारी अपनी सूचना तथा विदेशी संवाददाताओं की रिपोर्ट को पुष्ट करता है।

राजनयिक कर्मचारियों के स्वदेश प्रत्यावर्तन के सम्बंध में स्विटजरलैंड के राजदूत का कलकत्ता तथा ढाका का दौरा

*1080. **श्री मुल्की राज सैनी** : क्या **विदेश** मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या हाल ही में स्विटजरलैंड के राजदूत ने इस उद्देश्य से कलकत्ता तथा ढाका का दौरा किया था कि ढाका तथा कलकत्ता स्थिति भारत और पाकिस्तानी दूतावासों के राजनयिक कर्मचारी अपने-अपने देश को लौट सकें ; और

(ख) यदि हां, तो उसके क्या परिणाम निकले ?

विदेश मंत्रालय में उप मन्त्री (श्री सुरेंद्रपाल सिंह) : (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

Pending Disciplinary Vigilance Cases

4469. SHRI SOMASUNDARAM : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether a large number of Disciplinary Vigilance cases are lying pending with the Department of L. & D. O., C. P. W. D.,